

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL


Date: 15.7.2015

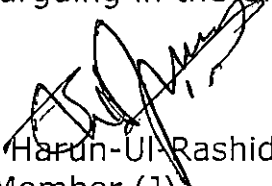
OA No. 291/00171/2014

None present for the applicant.

Mr. Mukesh Agarwal, Counsel for respondents No.1 to 3.

Neither the applicant nor his counsel is attending the case for the last several adjournments during 2014 and 2015. It seems that the applicant is not interested arguing in the OA. The OA is dismissed.


(R. Ramanujam)
Member (A)


(Justice Harun-Ul-Rashid)
Member (J)

| adm/

Copy given to applicant
a respondents.

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